

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA(CAA)-77 (PB)/2017

IN THE MATTER OF:

Hero future Energies Pvt. Ltd. & Clean Solar
Power (Hiriyur) Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232 of the Companies Act, 2016

Order delivered on 30.08.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner: Mr. Mahesh Agarwal & Mr. Rajeev Kumar, Advocates

ORDER

Order reserved.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

30.08.2017
Vineet